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CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

OA NO. 3334/2001

This the 3rd day of September, 2002

HON'BLE SH. KULDIP SINGH, MEMBER (J)

Dr. K.L.Ahuja
Assistant Professor (Retd.)
R/o F-138, Lajpat Nagar-I,
New Delhi-24.
(None)

Versus

1. The Chief Secretary
Govt. of N.C.T. of Delhi
5, Shamnath Marg,
Delhi-110054.
2. Sh. B.B.Saxena
Director
Training & Technical Education
Govt. of N.C.T. of Delhi
Maya Muni Ram Marg,
Pitam Pura,
Delhi-110034.
3. Prof. N.L.Sachdev
Principal, Delhi College of Engineering,
Bawana Road,
New Delhi-110042.
(By Advocate: Sh. Rishi Prakash)

ORDER (ORAL)

Learned counsel for respondents submits that the entire claim of the applicant, as made in the OA, has already been processed and amount has already been paid to the applicant. It seems that applicant is no more interested in pursuing his case. Counsel for respondents has also placed on record a copy of the note sheet in which payment is made to the applicant. Accordingly, OA is dismissed.


(KULDIP SINGH)
Member (J)

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